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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1034/95.

Date of Order: 4-9-95

Between:

P.Srinivasa Rao.

.. Applicant

and

1. The District Engineer,  
Telecom, Adilabad.
2. The Sub Divisional Officer,  
Manchiryal, Telecom, Adilabad.
3. The Chief General Manager,  
Telecommunications,  
Doorsenchar Bhavan, Nampally, Station Road,  
Hyderabad.

Respondents.

For the Applicant :- Mr. Ch.Jagannadha Rao, Advocate

For the Respondents: Mr. N.R.Devraj, ~~Ex.~~  
Sr. ~~Adv.~~ CGSC

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.RARANGARAJAN : MEMBER(ADMN)

O.A.No.1034/95.

Date: 4-9-1995.

J U D G M E N T

( as per Hon'ble Sri R.Rangarajan, Member(Administrative) )

Heard Sri Ch.Jagannadha Rao, learned counsel for the applicant and Sri N.R. Evaraj, learned Standing Counsel for the respondents.

2. The applicant in this OA had worked as Casual Mazdoor under R-2 from 17.8.1981 till June, 1982. He was under treatment for some disease from 1.7.1982 to 31.1.1987. Later, he worked from 1.2.1987 to 12.9.1989 till he was discharged from service with effect from 13.9.89.

3. This OA is filed for a declaration that he is entitled for reengagement as Casual Mazdoor and regularising his services under the control of Telecom District Engineer, Adilabad (R-1) in terms of instructions issued by Director General, Telecommunications and also as per letter No.TA/LC/1-2/III dt. 21.10.1991 and letter No. TA/RE/20-2/Rlgs dt. 23.2.1993 issued by the Chief General Manager, Telecommunications, Hyderabad.

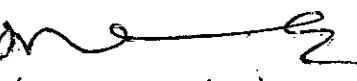
4. The applicant was discharged way back on 13.9.1989. As more than six years had elapsed after his discharge from service, the long period of absence cannot be condoned. However, he has got experience of having been worked in the department for over two years. Hence, it is to be presumed that he has gained experience in the working of the department and hence, he will be better suited compared to freshers, who may be engaged as Casual Labourers in future.

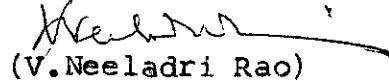
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5. Under the above circumstances, the following direction is given:-

The applicant should be re-engaged in future, if there is work in preference to freshers after verifying the details of his service as given in this O.A. If he is going to be re-engaged in pursuance of this order, none, ~~who~~ is now working in the department as casual

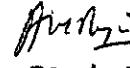
6. The OA is ordered accordingly at the admission stage itself. No order as to costs.

  
(R. Rangarajan)  
Member (Admn.)

  
(V. Neeladri Rao)  
Vice Chairman

Dated 4th September, 1995.  
Dictated in open court.

avl/  
Grh.

  
Deputy Registrar (J) CC

To

1. The District Engineer, Telecom, Adilabad.
2. The Sub Divisional Officer, Manchiryal, Telecom, Adilabad.
3. The Chief General Manager, Telecommunications, Doorsanchar Bhavan, Nampally, Station Road, Hyderabad.
4. One copy to Mr. Ch. Jagannadha Rao, Advocate, 1-8-702/92/4 Nallakunta, Hyderabad.
5. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
6. One copy to Library, CAT. Hyd.
7. One spare copy.

pvm

In the - 1995  
Hyd.

The Honourable Mr. Justice V. Mehta, Retd.  
Vice-Chairman

The Honourable Mr. R. Rangarajan, M.A.

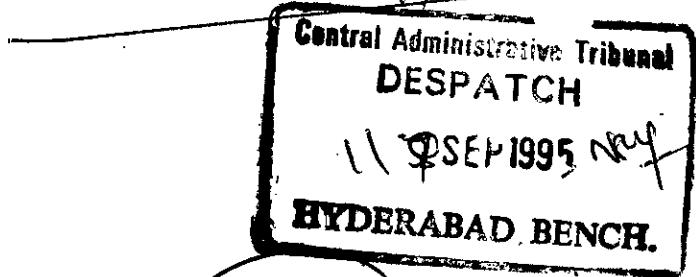
Dated: - 4/9/95

Judgment

OA 1034/95

OA disposed of

No. Spare Copy



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